

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 736/2022

PREM NATH YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 16-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Lubna Naaz, AOR
Mr. Farheen Fatima, Adv.

For Respondent(s)

Ms. Ruchi Gupta, Adv.
Mr. Rohit K. Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Records have been received.

As prayed, Ld. Counsel may collect soft copy from the
Registry.

Four weeks time is given to the Ld. Counsel for the parties to
file the additional documents. After expiry of four weeks, list
the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar